

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY  
PART-II, SECTION—3, SUB SECTION (ii)

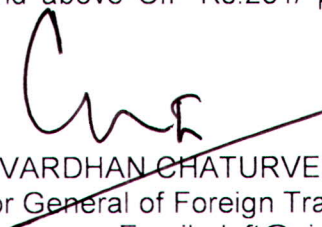
**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMERCE AND INDUSTRY**  
**DEPARTMENT OF COMMERCE**

**NOTIFICATION No. 20/2015-2020**  
New Delhi, 25 July, 2018

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby, in supersession of Notification No.35/2015-2020 dated 17 January, 2017, amends the Import Policy of arecanut under Exim Code 0802 80 of Chapter 8 of ITC (HS) 2017, Schedule 1 (Import Policy) as under:

Exim Code	Item Description	Policy	Revised Policy	Existing Policy Conditions	Revised Policy Conditions
	<b>Areca Nuts:</b>				
0802 80 10	Whole	Free	<b>Prohibited</b>	Provided CIF value is Rs.251/- and above per Kilogram.	However, import is free if CIF value is <b>Rs.251/- and above per Kilogram.</b>
0802 80 20	Split	Free	<b>Prohibited</b>	Provided CIF value is Rs.251/- and above per Kilogram.	However, import is free if CIF value is <b>Rs.251/- and above per Kilogram.</b>
0802 80 30	Ground	Free	<b>Prohibited</b>	Provided CIF value is Rs.251/- and above per Kilogram.	However, import is free if CIF value is <b>Rs.251/- and above per Kilogram.</b>
0802 80 90	Other	Free	<b>Prohibited</b>	Provided CIF value is Rs.251/- and above per Kilogram.	However, import is free if CIF value is <b>Rs.251/- and above per Kilogram.</b>

**2. Effect of this Notification:** Import of arecanut over and above CIF Rs.251/ per kilogram is free and import below CIF Rs.251/ is prohibited.

  
(ALOK VARDHAN CHATURVEDI)  
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